

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

196/241/242/ND/2018

IN THE MATTER OF:

Mr. Pradeep Thapar & Ors.

vs

M/s B.K Gears Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 241/242

Order delivered on 20.12.2018

Coram:

Dr. Deepti Mukesh,

Hon'ble Member (Judicial)

Dr. V.K.Subburaj,

Hon'ble Member (Technical)

For the Applicant

: Mr. Rakesh Kumar, Mr. Sahil, Advocate

For the Respondent

: Mr. Diwakar Singh, Advocate

ORDER

Learned counsel for both the parties by consent request for an adjournment. So the matter is adjourned to 23.01.2018.

— Sd —

(DR. V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar

— Sd —

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)